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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**I N D E X**

IN

**SUPPLEMENTARY RESPONSE AFFIDAVIT**

(On behalf of the Respondents No. 3 i.e. the Principal Chief Conservator of  
Forests/HoFF, Uttarakhand)

(In Compliance to the Hon'ble Tribunal's Order dated 26.05.2026)

IN

**O.A. No. 425 OF 2023**

Deepika Khari

.....Applicant

Versus

State of Uttarakhand & Ors.

.....Respondents

<b>S. No.</b>	<b>Particulars</b>	<b>P. Nos.</b>
1.	Index	
2.	Supplementary Response Affidavit	

Dated: /05/2026



**Deepak Bora**

Advocate,

17, New Lawyers Chambers,

Setalvad Block, Supreme Court of India,

New Delhi – 110001

Mob.: 99715768987

E-mail: adv.deepakbora@gmail.com

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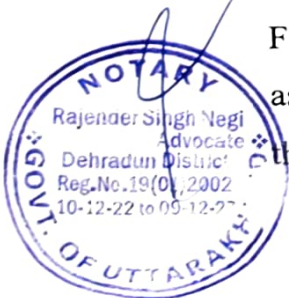
Affidavit of Ranjan Kumar Mishra  
(Male), aged about 59 years, S/o  
Late Sh. P. C. Mishra, presently  
posted as Principal Chief  
Conservator of Forests (HoFF),  
Uttarakhand Dehradun.

**(Deponent)**



I, the above-named deponent, do hereby solemnly affirm and state on  
as of:

1. That the deponent is presently posted as Principal Chief Conservator of  
Forests (HoFF), Uttarakhand Dehradun. The deponent has been arrayed  
as a Respondent No. 3 as such he is fully conversant with the facts of  
the case.



*Ry*

2. That on 26.05.2026, after the course of hearing in the present matter, this Hon'ble Tribunal was pleased to pass certain directions and directed the deponent to file an additional affidavit. The relevant paras of the said Order dated 13.05.2026 are being quoted here for kind perusal of this Hon'ble Tribunal:

*"3. Respondent no.3-PCCF (HoFF), Dehradun is directed to file additional response within two days giving information regarding total number of officers and officials in the actual working strength of the Forest Department, number of officers and officials deputed for census duty, number of officers and officials retained for essential forest duties and contingent forest fire management plan for deputing the concerned officers and officials in case of emergency."*

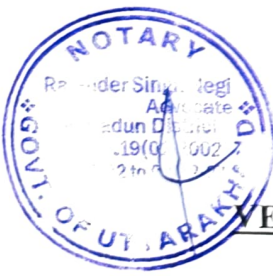
3. That in compliance to the above directions, the particulars of the total number of officers and officials in the actual working strength of the Forest Department at field level and the number of officers and officials deputed for census duty, is given as under:

S. No.	Rank/Level	Working Strength	Strength for Census Duty	Remark (% of deployment against working strength)
1.	Assistant Conservator of Forests	59	6	10 %
2.	Forest Range Officer	204	3	1.47%
3.	Deputy Range Officer	323	11	3.41%
4.	Forester	1412	102	7.22%
5.	Forest Guard	2791	213	7.63%
<b>Total</b>		<b>4789</b>	<b>335</b>	<b>7%</b>



It is further submitted that above the rank of Assistant Conservator of Forests, no other higher-ranking officer has been deputed for census.

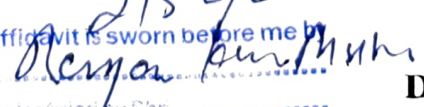
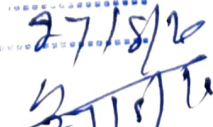
- 4. That the exercise of Phase-1, Census, 2027 has been completed on 24.05.2026. All the concerned forest officials place in various forest divisions are engaged in forest fire control and mitigation works at the field level.
- 5. That vide specific instructions, issued by the deponent vide letter dated 14.05.2026 and letter dated 21.05.2026 it has been directed that only office level employees/staff shall be relieved for the census works. Those field staff presently engaged in forest fire prevention and control will not be relieved for any other activities including census works.
- 6. That the deponent is a responsible government servant having highest regards for the Hon'ble Court's and orders passed by them. The deponent cannot even imagine to flout or to disobey the orders passed by this Apex Court and also this Hon'ble Tribunal. He has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and also shall carry out in future as well.



  
**DEPONENT**

**VERIFICATION:**

Verified at Dehradun today on this 27<sup>th</sup> Day of May 2026 that the contents of the above affidavit from para 1 to ..... are true and correct to the best of my knowledge and belief. Nothing is wrong therein and nothing material has been concealed therefrom.

This affidavit is sworn before me by  
 Shri.   
 who is identified by Shri. ....  
 at Dehradun on 27/5/26  
  
 (Rajender Singh Negi)

**DEPONENT**